

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-CRI-85/2020**

Janice Regina Esteves

...Applicant.

Vs

The Registrar

...Respondent.

Shri C. Padgaonkar, Advocate for the Applicant.

Shri S. Dhargalkar, Addl. Public Prosecutor for the State.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:8<sup>th</sup> December 2020.**

P.C.

Leave granted. Applicant is permitted to add learned Additional Public Prosecutor and Chief Registrar of Births and Deaths. To enable the applicant's counsel to do so, post the matter on 15.12.2020.

**DAMA SESHADRI NAIDU, J.**

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